

cultural Produce (Grading and Marking) Act, 1937:--

- (1) The Basmati Rice (Export) Grading and Marking (Amendment) Rules, 1987 published in Notification No. G.S.R. 693 in Gazette of India dated the 12th September, 1987.
- (2) The Chillies Grading and Marking (Amendment) Rules, 1987 published in Notification No. S.O. 2859 in Gazette of India dated the 17th October, 1987. [Placed in Library. See No. LT-5075/A/87]

Review on the working of and Annual Report of the Jammu and Kashmir State Agro-Industrial Development Corporation Ltd. for 1978-79 and statement showing reason for delay in laying these papers on the Table.

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE: (SHRI YOGENDRA MAKWANA): Sir, I beg to lay on the Table--

- (1) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:--
 - (i) Review by the Government on the working of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, for the year 1978-79.
 - (ii) Annual Report of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, for the year 1978-79 along with Audited Accounts, and the comments of the Comptroller and Auditor General thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-5076/87]

12.05 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:--

- (i) In accordance with the provisions of rule III of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Authorised Translations (Central Laws) Amendment Bill, 1987, which has been passed by the Rajya Sabha at its sitting held on the 19th November, 1987.
- (ii) In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 19th November, 1987 agreed without any amendment to the Shipping Development Fund Committee (Abolition) Amendment Bill, 1987, which was passed by the Lok Sabha at its sitting held on the 16th November, 1987.

AUTHORISED TRANSLATIONS (CENTRAL LAWS) AMENDMENT BILL

As passed by Rajya Sabha.

SECRETARY GENERAL: Sir, I lay on the Table the Authorised Translations (Central Laws) Amendment Bill, 1987, as passed by Rajya Sabha.

12.06 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

[English]

Situation arising out of Closure of two units of M/s A.C.C. Babrock Ltd. at Shahbad in Karnataka and Durgapur in West Bengal.

SHRI VEERENDRA PATIL (Gulbarga) : Sir, I beg to call the attention of the Minis-